

In addition, this Ministry has suggested modifications in the Ministry of Women and Child Development's proposed Notes for the Cabinet to further pursue the enactment of the Protection of Women against Sexual Harassment at Workplace Bill, 2010, that athlete be included as an employee since it covers a large segment of persons, and sports field as workplace for effective protection against sexual harassment on or of sports field.

**Official apathy towards Olympic qualifier**

307. SHRI SHYAMAL CHAKRABORTY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether two top Athletes of India miss out on Olympics qualifier for lack of funds and official apathy; and

(b) if so, the reasons thereof and the reaction of the Ministry thereto?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) No, Sir. With a view to prepare athletes and teams for London Olympics 2012 the Ministry had launched 'Operation Excellence for London Olympics 2012' (OPEX 2012) project in March, 2011. Under OPEX 2012, core probables were identified and were provided comprehensive and intensive training, both within country and abroad and competition exposure in international sports competitions as per the approved Annual Calendar of Training and Competitions as per the approved Annual Calendar of Training and Competition (ACTC) under OPEX 2012. Funding was provided from the Scheme "Assistance to National Sports Federations" and the National Sports Development Fund. Under these scheme approximately an amount of Rs. 142.43 Crore has been spent on preparation of athletes for London Olympics, 2012 till 25.07.2012. The details in this regards are given below:

Sl. No.	Purpose	Expenditure incurred
1.	Coaching Camp	Rs. 61.56 Crore
2.	Foreign Exposure	Rs. 70.55 Crore
3.	Assistance under NSDF	Rs. 10.32 Crore
GRAND TOTAL:		Rs. 142.43 Crore